## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/197/2016 PETITION NUMBER : East India Investment Holding Pte. Ltd & another NAME OF THE PETITIONER(S) : M/s Mamallapuram Development Private Limited & 8 others NAME OF THE RESPONDENT(S) : 397/398 of CA 1956 and 58/59 of CA 2013 **UNDER SECTION** S.No. Name (in Capital) Represented by Signature Counga Pur T. v.P. Caiviba 1) Cità Vishno 29 T.v.P. Caivihan K. RAMASANY \*
G. V. MOHAN KUMAR Councelfor Politioner Coursels for Respondent No. 7. 4) · Kaman P.T. Mr. P.K. Rajayofel &.

## **ORDER**

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Counsel representing both the parties are present. Counsel for petitioner prayed some more time for filing counter in the application filed by R8 & R9. Time extended at request. Put up on <u>04.01.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)

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